

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 210/MP/2017

Subject : Petition seeking revision of the quoted transmission tariff payable to it in terms of the Transmission Services Agreement (TSA) for various events occurring after the Bid due date.

Petitioner : Kudgi Transmission Limited

Respondents : Bangalore Electricity Supply Company Ltd. & Ors

Petition No. 135/MP/2018

Subject : Petition seeking payment of transmission tariff between the date of commissioning and date of charging of Element 2 and Element 3 of transmission assets of Kudgi Transmission Limited.

Petitioner : Kudgi Transmission Limited (KTL)

Respondents : Bangalore Electricity Supply Company Limited and Ors.

Date of Hearing : 5.3.2020

Coram : Shri P. K. Pujari, Chairperson
Shri I.S. Jha, Member

Parties present : Shri Sahil Mendiratta, Advocate, KTL
Ms. Swapna Seshadri, Advocate, NTPC
Shri V.K. Garg, NTPC

Record of Proceedings

Learned proxy counsel for the Petitioner submitted that the arguing counsel in the matters is not available due to personal difficulty and requested to adjourn the matters.

2. Considering the request of the learned proxy counsel for the Petitioner, the Commission adjourned the matters. However, the Commission observed that no adjournment will be granted in the matters in future.

3. This Petitions shall be listed for hearing in due course for which separate notice shall be issued.

By order of the Commission

**Sd/-
(T.D. Pant)
Deputy Chief (Legal)**

